DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFI
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK
INDIA)

In the Court of..... CJM GZB 24-1-

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43057/16	[illegible]	177 MV Act	Kavi	50/=	The propc fine may deposited Account num ------- (To filled in by t District Judgeship befo uploading thi proforma on thi website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43056/16	[illegible]	"	"	50/=	
3,	43055/16	[illegible]	"	"	50/=	
4,	43053/16	[illegible]	"	[illegible]	50/=	
5,	43054/16	[illegible]	"	"	50/=	

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

24/01/17
अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of..... कोर्ट नं0-2, गाजियाबाद .....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
नियत वाद						The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
1.	7328/16	सरकार / अमित	MVACT.	विजयनगर	100/-	
2.	7306/16	4 / अरविन्द	4	4	100/-	
निस्तारित वाद						
			NIL.			

24/1/17
अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं0-2, गाजियाबाद
24.1.17